

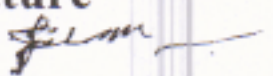
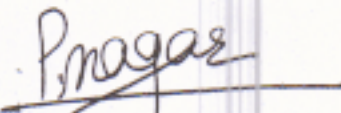

National Company Law Tribunal
Allahabad Bench
Allahabad

CP (I&B)No.18/Ald/2017

**ATTENDANCE-CUM-ORDERSHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 24.04.2017.**

NAME OF THE COMPANY: M/S Himalaya Dassani

SECTION OF THE COMPANIES ACT: u/s 9 of I & B Code, 2016

Sl. No.	Name	Designation	Representation	Signature
1.	Pawan Sharma	Advocate	Operational Creditor	
2.	Pratibha T. Nagar	Advocate	Operational Creditor	
	Anurag Khanna	Advocate	Corporate Debtor	
	with Shri Anurag Khanna	Senior Advocate		

Order dated 24.04.2017 18/ALD/2017 M/S Himalaya Dasani

Parties are represented by their respective counsel. Argument in respect of maintainability of this petition are heard.

Parties are in liberty to file written submission if any latest by 28 April 2017

The order is reserved

Date- 24.04.2017


Shri H.P. Chaturvedi (Member Judicial)